

ORISSA HIGH COURT: CUTTACK

NOTIFICATION

No. 627 /S.

It is hereby notified for general information that the Court have been pleased to declare that **15th July, 2017(Saturday)** shall be a working day for the Courts in lieu of 14.03.2017 which was declared as a holiday on account of "Day following Holi".

By Order of the Court

Sd/- (R. Mohapatra)

REGISTRAR (JUDICIAL)

Memo No. 3391(120) / Date : 23.03.2017

Copy forwarded to :-

1. Registrar, Supreme Court of India, New Delhi,
2. Secretary to Govt. of Odisha, Home/Law/Revenue Deptt., Bhubaneswar
3. Secretary, Orissa High Court Bar Association.
4. Secretary, Bar Council, Orissa, Cuttack.
5. Advocate General, Odisha, Cuttack.
6. Director, Odisha Judicial Academy, Cuttack.
7. District & Sessions Judge,
8. All Officers of the Court.
9. All Superintendents of the Court.
10. Principal Secretary to Hon'ble the Chief Justice.
11. All Sr. Secretaries / Secretaries to the Hon'ble Judges.
12. Officer In Charge, N.I.C Centre Orissa High Court, Cuttack
to upload in the website of the Court.
13. Medical Officers of the Court.
14. Notice Board

for information.

[Signature]
23.3.17
ASST. REGISTRAR (ESTT.) /c

Memo No. _____ / Date : 23.03.2017

Copy forwarded to the Director, Printing & Publication, Odisha Govt. Press, Cuttack for publication in the next issue of Odisha Gazette.

-sd-
ASST. REGISTRAR (ESTT.)